

production of edible oils during 1964-65 seasons; and

(b) if so, the details of the reports given by the States ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN) : (a) No, Sir.

(b) Does not arise.

STRIKE AT CALCUTTA PORT

131. { SHRI M. P. BHARGAVA ·
SHRI U. S. DUGAL :

Will the Minister of TRANSPORT be pleased to state :

(a) whether the Assistant Harbour Masters of Calcutta port were on strike in January, 1965;

(b) if so, what were their demands; and

(c) how long did the strike continue ?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR) : (a) to (c) Thirtythree Assistant Harbour Masters of the Port of Calcutta stopped working from the 12th January, 1965, the cause of grievance being the non-confirmation and non-continuance of Shri J. Prasad in the post of Harbour Master-which was by a unanimous decision of the Calcutta Port Commissioners. There is no pending demand regarding any service conditions as such before the Port Commissioners. They have not returned to duty so far.

CYCLE RICKSHAWS IN DELHI

132. SHRI B. K. GAIKWAD : Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state :

(a) the number of rickshaws owned by the Cycle Rickshaw Pullers Co-operative Transport Society Ltd., Delhi;

(b) the number of cycle rickshaws run in Delhi area;

(c) whether it is a fact that there is a large number of cycle rickshaws owned by the rich people and they give them to cycle rickshaw pullers on high rent; and

(d) if so, what action Government have taken to stop this exploitation ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY) : (a) 158.

(b) 839.

(c) Precise information is not available.

(d) In order to stop exploitation 3 Co-operative Societies of Cycle Rickshaw Pullers and 1 of auto rickshaw drivers have been organised. The rickshaw pullers are being encouraged to organise more Co-operative Societies.

PURCHASE OF BUSES BY DELHI TRANSPORT UNDERTAKING

133. SHRI P. ABRAHAM : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Delhi Transport Undertaking has recently decided to purchase some new buses for augmentation of its fleet; and

(b) if so, on whom the contract is being placed ?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR) : (a) Yes.

(b) The chassis for these buses are being purchased from M/s Ashok Leyland, Madras.

COCHIN SHIPYARD

134. { SHRI P. K. KUMARAN :
SHRI K. DAMODARAN :
SHRI P. ABRAHAM :

Will the Minister of TRANSPORT be pleased to state :

(a) whether negotiations with the Mitsubishi Heavy Industries Ltd., Japan for

financial and technical collaboration in the second shipyard at Cochin have been concluded;

(b) if so, what are the details thereof; and

(c) by when the construction of the shipyard is expected to commence ?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR) : (a) to (c) An agreement was concluded with the Mitsubishi Heavy Industries Ltd, Japan on 1st February, 1965 concerning preparation of basic survey, preliminary design and project report for the shipyard; the first essential steps in the setting up of the Shipyard. The Mitsubishi Heavy Industries would complete the required surveys and present their reports by 30th April, 1966. A fee of Rs. 15 lakhs is being paid to them for the purpose. Steps to construct the shipyard would be taken after the report of the Mitsubishi Heavy Industries is received by the Government.

PURCHASE OF CARAVELLE PLANES FOR I.A.C.

135. SHRI SURJIT SINGH ATWAL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is a fact that there is a proposal under Government's consideration to purchase more Caravelle planes for the Indian Airlines Corporation; and

(b) if so, the amount of foreign exchange required for this purpose ?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO) : (a) The Central Government have approved, in principle, the purchase of two more Caravelle aircraft by the Indian Airlines.

(b) The foreign exchange expenditure involved in the purchase of two Caravelle aircraft is likely to be of the order of Rs. 431 lakhs.

PURCHASE OF SUPERSONIC AIRCRAFT

136. SHRI SURJIT SINGH ATWAL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Air India has dropped the proposal for purchasing Supersonic Aircraft; and

(b) if so, what are the reasons therefor ?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO) : (a) No, Sir.

(b) Does not arise.

EXPRESS HIGHWAY BETWEEN CALCUTTA AND DURGAPUR

137. SHRI SURJIT SINGH ATWAL : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that a sum of Rs. 16 crores were sanctioned by Government for building an express highway between Calcutta and Durgapur; and

(b) if so, what is the progress of work so far in this regard ?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b) No Central financial assistance has been provided for the Calcutta Durgapur Express Highway so far. It is essentially a State Scheme, and the Government of West Bengal are, therefore, primarily concerned in the matter. To begin with, the State Government have undertaken the construction of the express highway in the first section from Calcutta to Palsit (near Burdwan) and the work is in preliminary stages of progress. Steps have been taken so far to acquire land in some stretches of the road and also to do some earth work and drainage crossings.

चुनाव आयोग द्वारा संयुक्त सोशलिस्ट पार्टी को राजनीतिक दल के रूप में मान्यता देना

138. श्री चन्द्रशेखर : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या चुनाव आयोग ने संयुक्त सोशलिस्ट पार्टी को राजनीतिक दल के रूप में मान्यता दी है; और